

Annexure - 2

Name of the Corporate Debtor: **Ishwar Chand Agro Private Limited**; Date of Commencement of CIRP: **18-12-2020**; List of Creditors as on: **08-01-2021**

List of Unsecured Financial Creditors belonging to any Class of Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks,if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	IIT-IAN'S PACE EDUCATION PRIVATE LIMITED #	U80903MH2008PTC184375	01-01-2021	185,743,097.00	123,601,587.00	unsecured	0	0	yes	0	0	no	62,141,510.00	185,743,097.00	M/s IIT-IAN'S PACE EDUCATION PRIVATE LIMITED is related party of CD, as Present Directors of FC were past Directors in CD till 2011. Also the only 2 Directors of FC who have a combined 34% shareholding in FC, are Sons of One of the Director of CD, who herself holds 94.95% shares in CD and her another son holds 5.05% shares in CD.

(Amount in ₹)

* Claims have been admitted provisionally in absense of verification from Books of Accounts of CD, as the books/records of the company has not been handed over to the IRP as on date. Further IRP has raised sought more info from claimants w.r.t. their claim, accordingly in absence of some of the response so far, the provisional amount is reflected above.Hence, the admission of amount of claim is subject to verification.

As per proviso to Sec 21 (2) of IBC Code 2016, Related party does not have any voting right in the CoC